

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.715
TO BE ANSWERED ON 23RD JULY, 2021**

FINANCIAL ASSISTANCE FOR THE VICTIMS OF COVID-19

**715. SHRI S. MUNISWAMY:
SHRI A. GANESHAMURTHI:
PROF. SOUGATA RAY:
DR. T.R.PAARIVENDHAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of deaths reported in the country due to COVID-19, State/UT-wise;
- (b) whether the Government proposes to disburse/ have disbursed financial assistance for the family of the victims who have died due to COVID-19, such as ex-gratia payment/compensation etc.
- (c) if so, the details of ex-gratia payments/ compensation being awarded to the families of the victims of COVID-19;
- (d) whether the Government has any policy or scheme that provide for National Insurance Coverage for deaths due to COVID-19 and include the pandemic for risk insurance coverage against national disasters in the country, if so, the details thereof and if not, the reasons therefor;
- (e) the details of Standard Operating Procedures (SOP) to finalise COVID-19 deaths; and
- (f) the details of death cases reported after vaccination in the country along with the medicines/ vaccinations approved by Indian Government against COVID-19?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a): Number of deaths reported in the country due to COVID-19, State/UT wise is at **Annexure.**
- (b): Under the existing guidelines governing State Disaster Response Fund (SDRF) there is no provision for grant of ex-gratia assistance to the families of COVID-19 victims.

(c) & (d): The Hon'ble Supreme Court of India vide its judgment dated 30th June 2021, in W.P.(C) No.539 of 2021 titled as Gaurav Kumar Bansal of vs. Union of India & Ors. inter alia directed National Disaster Management Authority (NDMA) to recommend guidelines for ex gratia assistance on account of loss of life to the family members of the persons who died due to COVID-19, as mandated under Section 12(iii) of the Disaster Management Act, 2005 for the minimum standards of relief to be provided to the persons affected by disaster- COVID-19 pandemic, over and above the guidelines already recommended for the minimum standards of relief to be provided to persons affected by COVID-19. Pursuant to the said judgement, the matter is under consultation with all the stakeholders.

Life insurance benefits are being provided under “Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers Fighting COVID-19”. The scheme provides a comprehensive personal accident cover of Rs. 50 lakhs to healthcare providers, including community health workers and private health workers drafted by the Government for COVID19 related responsibilities, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by it.

(e): MoHFW has conveyed to States/UTs, WHO and ICMR guidelines on correct recording of COVID-19 related deaths in accordance with globally accepted ICD-10 classification. In addition, the issue of correct and timely reporting of deaths has been stressed to all States/UTs through video conferences and formal communications.

(f): Till 19th July 2021, causality assessment for 179 serious and severe AEFI cases has been approved by the National AEFI Committee of which only one death case was found to be associated with COVID 19 vaccine. This was a case of anaphylaxis which can occur with any medicinal product including vaccines and can be fatal.

Annexure

State/UT wise COVID-19 Deaths since January, 2020 (as on 22nd July 2021)

S. No.	Name of State / UT	Deaths due to COVID-19
1	Andaman and Nicobar Islands	129
2	Andhra Pradesh	13,197
3	Arunachal Pradesh	204
4	Assam	5,054
5	Bihar	9,635
6	Chandigarh	809
7	Chhattisgarh	13,506
8	Dadra and Nagar Haveli and Daman and Diu	4
9	Delhi	25,039
10	Goa	3,118
11	Gujarat	10,076
12	Haryana	9,611
13	Himachal Pradesh	3,507
14	Jammu and Kashmir	4,372
15	Jharkhand	5,122
16	Karnataka	36,262
17	Kerala	15,617
18	Ladakh	206
19	Lakshadweep	49
20	Madhya Pradesh	10,512
21	Maharashtra	130,918
22	Manipur	1,424
23	Meghalaya	974
24	Mizoram	127
25	Nagaland	535
26	Odisha	5,241
27	Puducherry	1,781
28	Punjab	16,246
29	Rajasthan	8,951
30	Sikkim	326
31	Tamil Nadu	33,809
32	Telangana	3,771
33	Tripura	732
34	Uttarakhand	7,357
35	Uttar Pradesh	22,739
36	West Bengal	18,027
Total		418,987